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(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 69 /2009-2014

NEW DELHI, DATED THE 28th May, 2010

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of the Handbook of Procedures (Vol. I), the Director General of Foreign Trade hereby makes the following amendments in the "Schedule of DEPB Rates" (**as modified vide PN No. 56 dated 20.4.2010**) with immediate effect.

1. Product Group: Fish and Fish products Product Group: 66

Sl.No.	Description	DEPB Rate	Value Cap
1	Fish, Crustaceans, Molluscs, Aquatic, Invertebrates and any Aquatic Animal product of marine or fresh water origin in live or chilled or dried form, including Ornamental Fish and any Aquatic Animal product of marine or fresh water origin not covered under S.No. 2 below.	4	Rs. 131 per Kg. (when in dried form)

This issues in the public interest.

Sd/-

(R. S. Gujral)

Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

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(Issued from F. No. 01/94/180/DEPB Rate/AM11/PC 4(B))